सेवा में / To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरोः / The Director General, Narcotics Control Bureau
   गृह मंत्रालय, वेस्ट ब्लॉक नं. 1/ Ministry of Home Affairs, West Block, No. 1विंग नं. 5/ Wing No. 5
   आर के पुराण, नई दिल्ली - 110066/ New Delhi – 110066
   ये महानिदेशक, राजस्व आयुक्त निदेशालय, डी ब्लॉक, आई, ब. भवन, आई, पी. एस्टेट, नई दिल्ली -
   110002
   The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I.P. Bhawan, I.P. Estate,
   New Delhi – 110002.

2. महानिदेशक, केंद्रीय उत्पाद शुल्क आयुक्तापी महानिदेशालय, वेस्ट ब्लॉक VIII, विंग नं. VI, दूसरी
   मंजिल, आर के पुराण, नई दिल्ली 110066
   The Director General, Directorate General of Central Excise Intelligence, West Block VIII, Wing
   No. VI, 2nd Floor, R.K. Puram, New Delhi – 1100 66

3. आयुक्त, विधि कार्य निदेशालय/ वाची मंजिल, राजेन्द्र भवन, 210- दीनदयाल उपाध्याय मार्ग,
   नई दिल्ली - 110002
   The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal
   Upadhyay Marg, New Delhi – 110002

4. प्रसिद्ध आयुक्त/ आयुक्त सभी
   All Principal Commissioners/Commissioners,
   सीमा शुल्क, सीमा शुल्क (प्रवेंदित ), केंद्रीय उत्पाद शुल्क, सेवा कर / Customs, Customs ( Prev),
   Central Excise, Service Tax.
Sir / Madam

विषय / Sub: - Legal verification of AEO applicants under AEO program regarding.

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Please refer to the letter F.No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director Customs and the letter F.No. 1380/65/2016 dated 11.01.2017 of PM AEO DGPM on the above subject matter (available on the CBEC website under Departmental Officers Tab).

The following Importers/Exporters have applied for AEO- LO status.

1. M/s. InterAS Logistics Pvt. Ltd., Office No. 105, 1st Floor, Monarch Plaza, Plot No. 56, Sec. 11, CBD Belapur, Navi Mumbai - 400 614.
8. M/s. JSW Steel Ltd., JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051.
12. M/s. Tristar Oceanic Services Pvt. Ltd., 333, 3rd Floor, Nav Vyapar Bhavan, P.D'Mello Road, Masjid Bunder (East) Mumbai - 400 009.
14. M/s. Ocean Gate Container Terminals Pvt. Ltd., 220, Sai Commercial Centre, 2nd Floor, Station Road, Govandi (East), Mumbai - 400 086.
18. M/s. Khimji Poonja Freight Forwarders Pvt. Ltd., 74, Meadows Street, Naginadas Master Road, Fort, Mumbai - 400 001.

It is requested that details as mentioned below against these entities may be sent to this office on this office e-mail id, dgicecwrumumbai@yahoo.in within 21 days from date of issue / upload of this letter on CBEC website.

i. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

ii. Case wherein prosecution has been launched or is being contemplated against the
applicant or its senior management.

iii. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (i) & (ii) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/ Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016.

In case no comments are received within 21 days, it will be presumed that you have no objection in granting 'AEO' status to the above applicants.

Yours faithfully,

(R.K. SINGH)
JOINT DIRECTOR
AEO, WRU

Copyto
1) The AEO Programme Manager, Directorate General of Performance Management, Customs & Central Excise, ‘D’ Block, I.P. Bhawan, I.P. Estate, New Delhi - 110002
2) The J. S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.